

**HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

ABSTRACT

STATE JUDICIAL SERVICE - District and Sessions Judges - Postings and Transfers - ORDERS - ISSUED.

ROC.NO.4920/2016-B.SPL.

NOTIFICATION NO.778-B.SPL.

DATED:26.07.2016.

The High Court is pleased to order the following Postings and Transfers:-

I

Sri N.Narsing Rao, Metropolitan Sessions Judge-cum-I Addl. District and Sessions Judge, Visakhapatnam, is transferred and posted as Additional Director, Andhra Pradesh Judicial Academy, Secunderabad for a period of six months or until further orders whichever is earlier.

- i) Sri N.Narsing Rao, will handover charge of his post to the IV Addl. District and Sessions Judge, Visakhapatnam, and proceed to his new station. He shall take charge of his post from the Director, Andhra Pradesh Judicial Academy, Secunderabad.
- ii) The IV Addl. District and Sessions Judge, Visakhapatnam, will be in full additional charge of the post of Metropolitan Sessions Judge-cum-I Addl. District and Sessions Judge, Visakhapatnam until further orders.

II

Sri S.V.Narasimha Raju, Special Judge for SPE and ACB Cases-cum-II Addl. District and Sessions Judge, Nellore, is transferred and posted as III Addl. District and Sessions Judge, Tirupathi, Chittoor District (post kept vacant)

- i) Sri S.V.Narasimha Raju, will handover charge of his post to the III Addl. District and Sessions Judge, Nellore, and proceed to his new station. He shall take charge of his post from Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-IV Addl. District and Sessions Judge, Tirupati.
- ii) The III Addl. District and Sessions Judge, Nellore, will be in full additional charge of the post of Special Judge for SPE and ACB Cases-cum-II Addl. District and Sessions Judge, Nellore until further orders.

NOTE: 1. Sri N.Narsing Rao, is not entitled to draw transfer grant/disturbance allowance, transfer T.A. and other consequential benefits since the officer is transferred to the present station at his request.

2. This Order is placed in the High Court's Web Site <http://thc.ap.nic.in> and the downloaded copy from the web site is valid for relieving and joining duty.


26/7/2014
REGISTRAR (VIGILANCE)

To

1. The officers concerned.
2. The Prl. Secretary to Hon'ble the Acting Chief Justice and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Registrar General and other Registrars, High Court of Judicature at Hyderabad
4. The Registrar, Information Technology-cum-Central Project Coordinator, High Court of Judicature at Hyderabad (with a request to direct the concerned to upload the proceedings in the High Court's official Website)
5. The Secretary to Government, Law (L.A & J - SC.F) Department, Government of Telangana, Hyderabad.
6. The Secretary to Government, Law (L.A & J - SC.F), Department, Government of Andhra Pradesh, Hyderabad.
7. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
8. The Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad.
9. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
10. The Additional Director, Andhra Pradesh Judicial Academy, Secunderabad.
11. The Prl. District and Sessions Judge, Chittoor, Nellore and Visakhapatnam
12. The I Addl. District and Sessions Judge, Chittoor and Nellore
13. The Metropolitan Sessions Judge-cum-I Addl. District and Sessions Judge, Visakhapatnam
14. The IV Addl. District and Sessions Judge, Visakhapatnam
15. The Special Judge for SPE and ACB Cases-cum-II Addl. District and Sessions Judge, Nellore.
16. The III Addl. District and Sessions Judge, Nellore.
17. The Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-IV Addl. District and Sessions Judge, Tirupati, Chittoor District
18. The Pay and Accounts Officer, Telangana and Andhra Pradesh.
19. The District Treasury Officer, Chittoor, Nellore and Visakhapatnam
20. The Sub Treasury Officer, Tirupati, Chittoor District.
21. **THE SECTION OFFICERS:-**
(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (J) Special Officers Section, High Court of Judicature at Hyderabad.